

In the National Company Law Tribunal, Mumbai Bench
List of Creditors in the matter of Syska LED Lights Private Limited
Operational creditors (Government Dues)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks if any |
|--------------|--|--------------------|---------------------------|------------------------|---------------------------|-----------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|----------------|
| | | | Date of receipt of claim | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | |
| 1 | Ponuku M.R Kumar, Assistant Commissioner of Central Goods and Services Tax, Division-V, Pune-I Commissionerate | NA | 18-10-2024 | 2,03,09,097.00 | 2,03,09,097.00 | NA | NA | NA | NA | NA | 0 | NA | NA |
| 2 | Employee's State Insurance Corporation, Maharashtra | NA | 22-10-2024 | 2,84,880.00 | 2,84,880.00 | NA | NA | NA | NA | NA | 0 | NA | NA |
| 3 | ESI Corporation sub regional office, Pune | NA | 28-10-2024 | 52,17,724.00 | 52,17,724.00 | NA | NA | NA | NA | NA | 0 | NA | NA |
| 4 | MAHIPATSANG BHARATSANG DODIYA State Tax Officer (9), Unit-11, Ahmedabad | NA | 20-11-2024 | 3,93,657.00 | 3,93,657.00 | NA | NA | NA | NA | NA | 0 | NA | NA |
| 5 | Excise and Taxation officer cum assessing authority , ward no-2, Gurugram East | NA | 29-11-2024 | 10,01,41,283.00 | 10,01,41,283.00 | NA | NA | NA | NA | NA | 0 | NA | NA |
| 6 | Employees Provident Fund Organisation | NA | 25-11-2024 | 6,21,64,917.00 | 6,21,64,917.00 | NA | NA | NA | NA | NA | 0 | NA | NA |
| Total | | | | 18,85,11,558.00 | 18,85,11,558.00 | | | | | | 0 | | |